

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17	For appointment of IRP	433(e) / 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

BHAVANA G.K
 For S. Sagar Associates
 9845435654

Advocate for
 Petitioner

BHAVANA G.K

ORDER

Counsel for Petitioner is present. She has filed memo alongwith annexure that, notice to the Respondent not served and returned with endorsement "Left". Counsel is directed to serve notice to the Whole Time Director or to the Chief Officer of the Company or to the email address of the Company. List it on 04/12/2017.


Member (T)


Member (J)